

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO.(IB)-55(PB)/2017
CA NO.

CORAM:


SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017.

NAME OF THE COMPANY: IndianBank
V/s
Athena Demwe Power Ltd.


SECTION OF THE COMPANIES ACT: U/S 7 of insolvency and Bankruptcy Code 2016


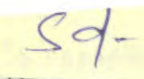
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	BRIJESH KUMAR TAMBEA	Adv	Petitioner	

ORDER

Learned counsel for the petitioner is directed to furnish statement of accounts as available with the Financial Creditor in relation to the Corporate Debtor.

Post the matter on 25.04.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)

  N)
(R. VARADHARAJAN)
MEMBER (JUDICIAL)